

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IBC/212/2023

NAME OF THE PETITIONER : Raksha Building Technologies

NAME OF THE RESPONDENT(S) : Teyro Labs Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Dinesh for the Operational Creditor.

In this case, notice has been served. AOS is filed vide Diary No.446 dated 29.1.2024. None appear for the Corporate Debtor.

Corporate Debtor is directed to appear in the next hearing.

Counsel for the Petitioner is directed to serve the notice once more and file AOS.

Petition is posted for hearing on **12.03.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)